

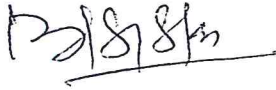

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/678/(IB)/2017
NAME OF THE PETITIONER(S) : ARIHANT INVESTMENT
NAME OF THE RESPONDENT(S) : VEREMAX TECHNOLOGIE SERVICES LTD
UNDER SECTION : 7 RULE 4

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---------------------------------------|----------------|---|
| 1. | S HOUSHAN M PADMANABHAN | Respondent |  |
| 2 | M. SUNIL KUMAR (APPLICANT COUNSEL) | APPLICANT |  |

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request. Put up on 19.12.2017.

^{-sd-}
S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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